

Format No.4

BEFORE COMPETITION COMMISSION OF INDIA
NEW DELHI

CASE NO. /REF. NO./SUO MOTO CASE NO OF 20

Informant :

against

Opposite Party :

APPLICATION FOR GRANT OF CERTIFIED COPIES OF
DOCUMENTS/ RECORDS

I, hereby, request for grant of certified copies of the documents/ records in the above case.
The relevant details in connection with the inspection are as under:

1.	Name & address of the person seeking certified copies	:	
2.	Whether Informant or Opposite Party or advocate or authorised representative of the Informant /opposite party, in case represented by advocate / authorised representative, a copy of Vakalatnama / authorisation letter shall be enclosed	:	
3.	Details of documents along with the page nos., the copies of which are sought	:	
4.	Total no. of pages sought	:	
5.	Amount of copying charges to be paid @ ₹20 per page	:	
6.	Details of payment of copying charges	:	

Signature of applicant

Date:

Place:

Allowed/ Not Allowed (reason in brief for not allowing for certified copies)

Secretary/Authorised Officer
Competition Commission of India